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SHRI RAJ BAHADUR: By persuading and obliging them, we are asking the foreign airlines to make use of our international airports. We are persuading them to fly through Calcutta also. I hope Aeroflot will resume their flight through Calcutta very soon. They have been given the licence.

SHRI SARDAR AMJAD ALL. Sir. I would like to know from the hon'ble Minister whether it is a fact that at Calcutta the maintenance and repair units of the aircraft have been thoroughly dismantled and certain new airlines which want to operate there are reluctant to do so because these facilities are not there.

SHRI RAJ BAHADUR- Sir. in fact. I would say that the maintenance and overhaul of aircraft takes place in their respective workshops meant for specific types of engines and specific types of aircraft. There was no such unit for Jumbos at Calcutta and so it could not have been removed.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

*39. [Transferred to the 9th 'day, 1976.1

NATIONAL WAGE POLICY

*40. SHRI SYED AHMAD HASHMI : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to initiate any action for formulating a National Wage Policy to remove wide disparities which exist in the pay scale allowances of employees of the Central and the State Governments, the State Governments' employees *inter se*, and the Central Government employees *vis-a-vis* those in Public Sector Undertakings; and

(b) if so, what are the details in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) As regards National Wage Policy covering the pay scales and allowances of employees of the Central and the State Governments and the State Governments' employees *inter se*, the answer is in the negative. As regards employees of the Central Government *vis-a-vis* those in Public Sector Undertakings, attention is invited to the reply given to the Hon'ble Member to Starred Question No. 304 in this House on 23-3-1976. [See below.]

(b) Does not arise.

[Starred Question No. 304 re Uniform Wage Policy and Answer thereto

SHRI SYED AHMAD HASHMI : Will the Minister of FINANCE be pleased to state :

(a) whether Government have taken any final decision regarding a uniform wage policy for the employees working under the Central Government *vis-a-vis* employees working in public undertakings of the Central Government and also for employees working in different public undertakings *inter se*; if so, the details of the decision taken; and

(b) by when this policy is likely to be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) and (b) The present wage structure of Central Government employees is based on the recommendations of the Third Central Pay Commission. That Commission was also of the view that there should be a mechanism to ensure that pay scales of public sector undertaking should be fixed with due regard to possible repercussions on other public sector undertakings and on the Government's own scales of pay. The public sector enterprises are required to obtain the

